

(bi) Yes, Sir.

(c) The selection grades are granted to various categories of teachers in accordance with the instructions issued by Delhi Administration/Govt. of India.

(d) No, Sir.

(e) and (f). The management of the school did not process the cases for grant of selection Grade. Delhi Administration have, however, instructed the Management to process the cases expeditiously.

Plantation of tree, in Orissa under the Centrally Sponsored Schemes

2368. SHRI JAGADISH JANI- Will the Minister of AGRICULTURE be pleased to state:

(a) the details of the plantation of trees taken up in different districts in Orissa during the year 1983-84 under the various Centrally sponsored schemes; and

(ib) the plantation of trees proposed to be undertaken in Orissa under various Centrally Sponsored Schemes during the year 1984-85 (District-wise)?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA): (a) and (fo) Information is being collected from the State Government and will be laid on the Table of the Sabha.

Letters of intent/licences for the Amethi and Medak Parliamentary Constituencies

2369. SHRI KISHOR MEHTA:
SHRI SURESH KALMADI;

Will the Minister of INDUSTRY be pleased to state:

(a) the number of letters of intent and licences for setting up of industries which have been issued for the Amethi and Medak Parliamentary,

Constituencies during the last three years; and

(b) the number of the same which have been issued for the whole of Uttar Pradesh during the same period?

THE MINISTER OF INDUSTRY (SHRI VISHWANATH PRATAP SINGH): (a) Secretariat for Industrial Approvals in the Ministry of Industry is maintaining only State-wise/district-wise information regarding letters of intent and industrial licences issued under the provisions of the Industries (Development & Regulation) Act. While 13 letters of intent were issued for Sultanpur district in Uttar Pradesh, 60 letters of intent and 29 industrial licences were issued for Medak district in Andhra Pradesh during the years 1981 to 1983.

(b) 316 letters of intent and 144 industrial licences were granted during the period 1981 to 1983 for setting up industries in Uttar Pradesh.

Complaints Lodged in C.P.W.D. Enquiry Office, Baba Kharak Singh Marg

2370. SHRI JERLIE E. TARIANG: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether Government are aware that complaints lodged in the CPWD Enquiry Office, Baba Kharak Singh Marg, and K. Block, New Delhi, are not attended to properly:

(b) whether it is a fact that local welfare associations in Baba Kharak Singh Marg and K. Block have complained to the Assistant Engineer for non-maintenance of Government quarters; and

(c) if so, what action Government propose to take in the matter? ,

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS AND HOUSING (SHRI MOHAMMAD USMAN ARIF): (a) All complaints lodged in CPWD Enquiry Office, Baba